

(c) whether the Government promised to consider the recommendation favourably way back in December, 1994; and

(d) if so, the present position of the said case?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d). During the Second World War a large number of persons were recruited to the British Indian Army for the duration of War for short periods ranging from 2 to 6 years. They were retrenched after the termination of War. They were paid admissible war/service gratuity as full compensation for the service rendered by them. Since, they had not put in the requisite minimum qualifying service for pension, they were not eligible for service pension.

2. The demand of the World War II Veterans for grant of pension was considered by the Committee on Problems of ex-Servicemen. The Committee did not find the demand acceptable because pension could not be given without linkage to a minimum period of service. The Committee, however, recommended that World War II Veterans might be given some financial assistance under any of the on-going welfare schemes.

3. In December, 1994, it was mentioned that the recommendation of that Committee was under consideration of the Government. The said recommendation was examined and not found feasible.

#### **Sr./Jr. Hindi Translators**

697. SHRI NARAYAN SINGH CHAUDHARY : Will the PRIME MINISTER be pleased to state :

(a) the details of qualifications prescribed by Staff Selection Commission for appointment of Senior/Junior Hindi Translators in different Ministries for 1993 batch;

(b) whether some candidates were recommended for appointment to the posts of Senior/Junior Hindi Translators for 1993 batch by the Commission which have not fulfilled the requisite qualifications; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSION AND

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) A *Statement* is enclosed.

(b) No such case has come to the notice of the Government.

(c) Does not arise.

#### **STATEMENT**

Qualifications prescribed by SSC Senior/Junior for Hindi Translators Examination, 1993.

#### *Senior Hindi Translators*

Master's degree of a recognised University in Hindi/English with English/Hindi as main subject (which includes the term compulsory and elective) at degree level.

Or

Master's degree of a recognised University in any subject with English and Hindi as main subject/which includes the term compulsory and elective at degree level.

#### *Junior Hindi Translators*

Master's degree in English/Hindi with Hindi/English as a compulsory and elective subject at degree level;

Or

Bachelor's degree with Hindi and English as main subjects/which includes the term compulsory and elective.

[*Translation*]

#### **Early Allotment**

698. SHRI DEVENDRA PRASAD YADAV : Will the PRIME MINISTER be pleased to refer to reply given to Unstarred Question No. 2600 on August 21, 1995 and state:

(a) whether his Ministry has written to DDA for early allotment of lands to various oil companies;

(b) whether the criteria of 'first come first serve' is followed;

(c) if so, the time by which remaining applications are likely to be disposed of;